

(d) the occasions on which these films are shown and whether Government propose to telecast these films on Television?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) No, Sir.

(b) Question does not arise.

(c) As per the statement given below.

(d) These films are generally shown or telecast on Doordarshan when there is such occasion, as example, birth/death anniversary of the concerned national leader/freedom fighter or the date of any particular event in which a particular national leader or freedom fighter was involved.

STATEMENT

1. BHAGAT SINGH -- 1970
2. BAGHA JATIN — 1977
(JATINDRANATH MUKHERJEE)
3. A SONG FOR BIRSA — 1981
(SENAPATI BAPAT)
4. CHANDRASHEKHAR AZAD
—1983
5. VEER SAVARKAR — 1983
6. BABA JUSSA SINGH
AHLUWALIA — 1985

[*English*]

Fraud in Central Bank of India

1432. SHRI SANAT KUMAR MANDAL: Will the Minister of FINANCE be pleased to state:

(a) whether the Central Bank of India was defrauded by about Rs. 47 lakhs through fake demand drafts;

(b) if so, the modus operandi of the fraud;

(c) whether the culprits have been apprehended and if not, the reasons therefor; and

(d) the preventive measures being taken to countenance such situations arising in other nationalised banks also?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) and (b) Central Bank of India has reported that 5 forged Demand Drafts were presented and paid at 2 of their offices at Calcutta amounting to Rs. 47.06 lacs. 2 more forged Drafts were paid at their Sholapur branch amounting to Rs. 11.74 lacs. An MICR Demand Draft book containing 50 leaves has been found stolen from the stock at Girgaum branch, Bombay. Making use of these Draft leaves, the culprits prepared Demand Drafts favouring fictitious firms drawn on Calcutta and Sholapur branches of the Bank.

(c) The Bank has filed First Information Reports at all the centres mentioned above. Internal investigation has been taken up to find out staff lapses.

(d) RBI had advised commercial banks vide their circular dated 1-10-1977 that bank draft forms should be treated as security item and kept in the custody of authorised supervising officials. Banks are expected to adhere to the procedure laid down for prevention of such frauds.

Functioning of HPT and LPT in Kerala

1433. SHRI MULLAPPALLY RAMACHANDRAN:

SHRI P.C. THOMAS:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the number of high power and low power T.V. transmitters functioning in Kerala;

(b) whether Government propose to set up any more low or high power T. V. transmitters in Kerala;

(c) if so, the details thereof;